

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 2**  
**TA (Co. Act)- 24(PB)/2023**

**IN THE MATTER OF:**

Mr. Nishant Narendrakumar Singhal	.... Petitioner
v.	
Deege Infracon Private Limited	.... Respondent

**Order Under Rule 16 (d) of NCLT Rules, 2016**

**Order delivered on 12.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HEARING HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	: Adv. Reaa Mehta
For the Respondent	: Adv. Shweta Shepal, Adv. Sneha Botwe for R-1 Adv. Adith Nair for R-2 & 5

**ORDER**

Ld. Counsel for the Applicant is present. Ld. Counsels for R-1, R-2 & 5 are present. There are other Respondents who had not entered appearance. Await appearance of Respondents, list the matter on **03.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

12.04.2024  
Lalit